

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 135 OF 2015 &
IA NO. 215 OF 2015**

Dated: 27th October, 2017

In the matter of:

M/s Perfect Filaments Ltd.

Vs.

Joint Electricity Regulatory Commission & Anr

... Appellant(s)

... Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on **12.12.2017.**

PS/ Court Master

mk/vt